

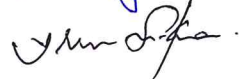


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 18.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Samrathi Shreedhar	Petitioner	
2	Rahul Jain	Petitioner	
3.	Arun Sri Kumar + Aditya Patel (9886720984) for KEYSTONE PARTNERS	Respondent	

Counsel for petitioner is present. Counsel for respondents is present.

Heard counsel for respondent. Counsel for respondent has filed a memo along with documents.

For reply, list it on 31.01.2018 at 3.00 p.m.

  
MEMBER (T)

  
MEMBER (J)